

F. No. 23(51)/Trans/CESTAT/Admn/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R. K. Puram, New Delhi-110066

Date: 31.10.2022

OFFICE ORDER

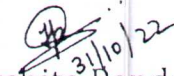
The Hon'ble President, CESTAT is pleased to modify the transfer order dated 18.10.2022 to the following extent:

Sl. No.	Name and Designation	From	To
1.	Mr. Kripa Shankar, Deputy Registrar	CESTAT, Chandigarh	CESTAT, Mumbai
2.	Mr. Swapnil Tiwari, Assistant Registrar	CESTAT, New Delhi	CESTAT, Allahabad

On joining, Mr. Kripa Shankar, Deputy Registrar will be in charge of judicial sections of CESTAT, Mumbai and Mr. Manas Kumar Sinha, Assistant Registrar will be in charge of administration, Accounts and Caretaking sections.

All the officers transferred as per Office Order dated 18.10.2022/31.10.2022 are relieved from their respective place of posting with effect from 11.11.2022. They are entitled to avail joining time but for uninterrupted working of the establishment in the new place of posting.

By Order,


(Harshita Pandey)
Assistant Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Senior Member, CESTAT, Mumbai.
3. PA to Registrar, CESTAT, New Delhi.
4. Deputy /Assistant Registrars, CESTAT, New Delhi/Mumbai/Allahabad/Chandigarh.
5. Officers concerned.
6. Pay and Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi.
7. Accounts officer, CESTAT, New Delhi.
8. Personal file/Service Book/Website/Office Copy.